

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)
Date : 16.07.2020

Sr.No.	Case No.	Party	Stage	Next date
1	PMLA B.A. 777/2020	State Government ED V/s Rana Kapoor	Arguements	
2	PMLA B.A. 805/2020	Dheeraj Wadhwan V/s Directorate of Enforcement	Arguements	
3	PMLA B.A. 806/2020	Kapil Wadhwan V/s Directorate of Enforcement	Arguements	
4	ABA 707/2020	Vilas Sutar V/s Azad Maidan Ps.tn.	Arguements	
5	PMLA Spl. Case No. 8/2019	Directorate of Enforcement V/s Rakeshkumar Wadhwan & Ors.5	Arguements	
6	PMLA BA 869/2020	Enforcement Directorate V/s Kapil Wadhwan	Arguements	
7	PMLA BA 870/2020	Enforcement Directorate V/s Dheeraj Wadhwan	Arguements	
8	Cr.M.A 983/2020	Uday Jinendra & Anr. V/s Marine Drive Pst.	Appearance	
9	Cr.B.A. 1609/2020	Uday Jinendra & Anr. V/s Marine Drive Pst.	Appearance	
10				
11				
12				
13				
14				
15				

